## **To Check The Problem of Stray Cattles**

- \*1 DR. ABHE SINGH YADAV, M.LA; Will the Deputy Chief Minister be pleased to state:
  - a) the steps taken or likely to be taken by the Government to check the problem of stray cattles in Mahendergarh District;
  - b) whether damage of crops caused due to stray cattles has ever been assessed by the Government in Mahendergarh District; and
  - c) immediate plan of the Government to save the present Rabi crop from this menace?

## DUSHYANT CHAUTALA HARYANA

DEPUTY CHIEF MINISTER

Sir,

- (a) Following steps have been taken to check the problem of stray cattle in Mahendergarh District:-
  - Government has already initiated the process of setting up of Gaushalas, Cattle pound and Cow Abhyaran in the State. 11 Gaushalas/Cattle pounds have been setup in District Mahendergarh to accommodate stray cattle.
  - ii) All the Deputy Commissioners have been instructed to get the Gau Ghar and Cattle pounds constructed in villages as per requirement and as per provision under section 21 (XXVI) of Haryana Panchayati Raj Act 1994.
  - As per the provision in the Haryana Municipal Ownerless and Stray Cattle Bye-laws 1976, authorized officers of the Municipal Committees, are seizing ownerless animals found straying within the limit of Municipality.
  - iv) A provision has been made in Panjab Village Common Land (Regulation) Rules, 1964 for lease of Shamilat lands for setting up of Gaushalas in rural areas;
- b) No, Sir;
- c) The Government is committed to resolve the problem of stray cattle. While the measures taken or proposed to be taken will yield results in time, in the meanwhile, stray cattle will be shifted to Gushalas where feasible.